

INVITATION FOR EXPRESSION OF INTEREST

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Srasthi Buildcon Private Limited CINU45200MP2012PTC029268 PAN AASCS0615A
2.	Address of the registered office	189, Mainda Mill Road Near Jinsi Sqaure, Bhopal, Madhya Pradesh, 462008
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land at Jatkhedi, Tehsil-Huzur, Bhopal (Madhya Pradesh)
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website	Financial Statements and other details can be obtained by sending an email to cirp.srasthi@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in detailed Expression of Interest document, which can be sent by sending an email at cirp.srasthi@gmail.com
10.	Last date for receipt of expression of interest	01/04/2026
11.	Date of issue of provisional list of prospective resolution applicants	04/04/2026
12.	Last date for submission of objections to provisional list	09/04/2026
13.	Date of issue of final list of prospective resolution applicants	12/04/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12/04/2026
15.	Last date for submission of resolution plans	12/05/2026
16.	Process email id to submit Expression of Interest	Cirp.srasthi@gmail.com

inst. 1.



Date: 17th March 2026
Place: Bhopal

AFA Valid:31/12/2026